

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Shrenuj and Company Limited Date of Commencement of Liquidation: 12-07-2021; List of Stakeholders as on Date: 08-11-2021; Name of IP: Mr. Brijendra Kumar Mishra; Process Number: 1; Last 5 digitof registration number: 10257

| Sl. no. | Category of stakeholders | Summary of claims received | | Summary of claims admitted | | Amount of contingent claims | Amount of claims rejected | Amount of claims under verification | Details in annexure |
|---------|---|----------------------------|--------------|----------------------------|--------------|-----------------------------|---------------------------|-------------------------------------|----------------------------|
| | | No. of claims | Amount (Rs.) | No. of claims | Amount (Rs.) | | | | |
| 1 | Unpaid insolvency resolution process costs | 0 | 0 | 0 | 38863183 | 0 | 0 | 0 | NA |
| 2 | Liquidation costs incurred till date | 0 | 0 | 0 | 22292 | 0 | 0 | 0 | NA |
| 3 | Secured financial creditors | 14 | 29879129226 | 14 | 17238118637 | 0 | 3 | 12641010586 | Annexure 3 |
| 4 | Unsecured financial creditors | 16 | 0 | 16 | 8745315344 | 0 | 0 | 9405744414 | Annexure 4 |
| 5 | Operational creditors (Workmen) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 5 |
| 6 | Operational creditors (Employees) | 31 | 31920823 | 31 | 4283620 | 0 | 0 | 5548502 | Annexure 6 |
| 7 | Operational creditors (Government Dues) | 5 | 2221533057 | 3 | 70327705 | 0 | 4745370 | 1403559555 | Annexure 7 |
| 8 | Operational creditors (other than Workmen, Employees and Government Dues) | 2 | 153860459 | 2 | 0 | 0 | 0 | 153860459 | Annexure 8 |
| 9 | Other stakeholders, if any (other than financial creditors and operational creditors) | 0 | 0 | 0 | 0 | 0 | 0 | 0 | Annexure 9 |
| Total | | 68 | 32286443565 | 66 | 26096930781 | 0 | 4745373 | 23609723516 | |